

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:5966
ANSWERED ON:06.05.2002
GRANITE QUARRY
BHARTRUHARI MAHTAB

Will the Minister of COAL AND MINES be pleased to state:

- (a) whether the Government have identified the land area for granite quarry in the country particularly in Orissa;
- (b) if so, the details thereof, location-wise;
- (c) the time by which mining work is likely to be started there; and
- (d) the expected benefit to the granite industry therefrom?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COAL AND MINES (SHRI RAVI SHANKAR PRASAD)

(a)to(d): Granite is a minor mineral defined under Section 3(e) of the Mines and Minerals(Development & Regulation)Act,1957, granting of mineral concession for which are governed entirely by Minor Mineral Concession Rules(MMCRs) of the State Government concerned. Extraction of granite in Orissa is already in progress.As per National Mineral Inventoryprepared by Indian Bureau of Mines(IBM), a subordinate office of the Department ofMines,as on 1.4.1995, the recoverable reserves of granite are placed at 1027.4 million cubic metre in India out of which 7.588 million cubic metre reserves are in Orissa..